

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 421

Dated :- 12-7-2019

Sanction is hereby accorded to the grant of Annual Increment in favour of the following Judicial Officers with effect from the dates shown against their respective names. Besides, with the increase in the basic pay, the existing interim relief @ 30% granted vide Govt. order No. 233-F of 2018 dated 25.04.2018, will under-go an upward change, which is also stated in Col-7 against each:-

Sr. No.	Name of the Officer S/Shri	Grade	Date of Increment	Rate of Increment	Raising of basic Pay		Raising of Interim Relief	
					From -	To	From -	To
---	---	---	---	---	---	---	---	
	R.K.Wattal, Registrar Vigilance, High Court of J&K	70290-1540-76450	01.06.2019	1540/-	73370-74910	22011-22473		
2)	Mohd. Ali Khan, PO Industrial Tribunal Labour Court	57700-1230- 58930-1380- 67210-1540-70290	01.07.2019	1540/-	68750-70290	20625-21087		
3)	Pawan Dev Kotwal, Principal District & Sessions Judge, Kathua	57700-1230- 58930-1380- 67210-1540-70290	01.07.2019	1540/-	67210-68750	20163-20625		
4)	Jaffar Hussain Beg, Chair-man J&K Sales tax Tribunal	57700-1230- 58930-1380- 67210-1540-70290	01.06.2019	1540/-	67210-68750	20163-20625		
5)	Mehraj Ud din Sofi, Joint Registrar (Judl.) Srinagar	51550-1230- 58930-1380-63070 2 nd ACP Sub Judge	01.06.2019	1230/-	55240-56470	16572-16941		
6)	Surjit Singh Bali, Spl Mobile Magistrate, Jammu	51550-1230- 58930-1380- 63070 2 nd ACP Sub Judge	01.06.2019	1230/-	55240-56470	16572-16941		

By order .



(Permod Kumar)

Deputy Registrar (G.S.)

No:- 9566-72/GS

Dated:- 12-07-2019

Copy to the :-

1. Shri _____
2. Chief Accounts Officer, High Court of J&K, Jammu.

..... for information and n/a.



Deputy Registrar (G.S.)